

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VALLABH STEEL WEST
PRIVATE LIMITED**

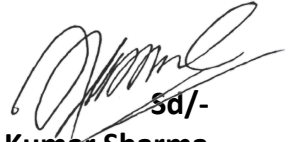
Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	VALLABH STEEL WEST PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24-03-2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27101DL2015PTC279443
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Flat No. 1309, 13 TH Floor, Vikram Tower, Rajendra Palace, New Delhi-110008
6.	Date of closure of Insolvency Resolution Process	16-09-2020 and Corrigendum Order dated 06-11-2020 (Order Copy received on 09.11.2020)
7.	Liquidation commencement date of corporate debtor	09-11-2020
8.	Name and registration number of the insolvency professional acting as liquidator	Narender Kumar Sharma IBBI/IPA-002/IP-N00125/2017-18/10294
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No. 112A, Udyog Vihar, Phase – V, Gurgaon, Haryana -122016. Email : nksharma.fcs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Plot No. 112A, Udyog Vihar, Phase – V, Gurugram, Haryana -122016. E-Mail : nksharma.fcs@gmail.com
11.	Last date for submission of claims	08-12-2020

Notice is hereby given that the National Company Law Tribunal, New Delhi has ordered the commencement of liquidation of the VALLABH STEEL WEST PRIVATE LIMITED on **09.11.2020** (16-09-2020 and Corrigendum Order dated 06-11-2020, Order Copy received on 09.11.2020).

The stakeholders of **VALLABH STEEL WEST PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 08-12-2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Sd/-

Narender Kumar Sharma

LIQUIDATOR OF VALLABH STEEL WEST PRIVATE LIMITED

IBBI/IPA-002/IP-N00125/2017-18/10294

Place: - Gurgaon

Date: - 09.11.2020